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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010403152026**

\+ O.M.P. (COMM) 395/2026

H AND A INDIA PRIVATE LIMITED & ANR. .....Petitioners

Through: Ms. Amrita Narayan, Mr. Siddhant Singh and Mr. Madhav Sharma, Advocates.

versus

KOSUKE INTERN TRAINING CENTRE .....Respondent

Through: Mr. Alok K Aggarwal and Ms. Anushruti, Advocates.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% 17.11.2026

The case is being listed today as 16.11.2026 was declared a Holiday *vide* Notification No. 110/G-4/GenI.-I/DHC dated 11.11.2026.

I.A. 31150/2026 (Withdrawal of Petition)

1. Learned Counsel for the Petitioners seek leave to withdraw the present petition in view of the settlement arrived at between the parties *vide* Memorandum of Understanding and Settlement Agreement dated 23.10.2026.

2. Accordingly, the application is allowed in the aforesaid terms.

O.M.P. (COMM) 395/2026

3. In view of the order passed above, the petition stands dismissed as withdrawn. Pending application(s), if any, also stand disposed of.

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4. Needless to state that both the parties shall abide by the terms of settlement.

OM PRAKASH SHUKLA, J

NOVEMBER 17, 2026/pa

Signature Not Verified
Signed By:GUNN
Signing Date:18.11.2026
10:40:31